

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **15th** day of **February**, 2018

Present :

Hon'ble Dr. Murtaza Ali, Member-J

Original Application No.330/00079/2018

Neeraj Singh aged about 41 years son of Late Sri Ram ex Keyman, under SSE(P.Way) Engg. North Central Railway, Manpuri r/o Village- Gurau Shadi Nagar, Pakhana, Farrukhbad.

.....Applicant.

By Advocate -Shri S. Ram

V E R S U S

1. Union of India through General Manager, North Central Railway, Subedarganj, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Senior Divisional Personnel Officer, North Central Railway, DRM's Office, Allahabad.
4. Senior Divisional Finance Manager, North Central Railway, DRM's Office, Allahabad.

..... Respondents

By Advocate : Shri S.M. Mishra

O R D E R

Heard Shri S. Ram, counsel for the applicant and Shri S.M. Mishra, counsel for the respondents.

2. Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the

respondents to consider and decide the representation dated 26.09.2017 (Annexure-10) of the applicant within a specified period of time. Learned counsel for the respondents has no objection if such direction is given.

3. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed of with direction to respondent No.2/Competent Authority to decide the representation dated 26.09.2017 (Annexure-10) of the applicant by passing a reasoned and speaking order within two months from the date of receipt of a certified copy of this order. The applicant is also directed to send a copy of this order along with a copy of the representation dated 26.09.2017 (Annexure-10) to the said authority within a period of two weeks. No order as to costs.

Member-J

RKM/